

(15)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No ... 146/2000

V. K. Sharma Versus UOI & Ors.

Date of Order

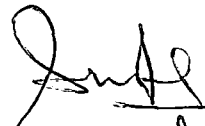
Orders

24-4-2000

Mr. Manish Bohadani, Counsel for the applicant
Mr. M. Rabiq, Counsel for official respondents
None present for other parties

Misc. Application no. 146/2000 was filed by the applicant to withdraw this OA. We have also heard the learned Counsel for the official respondents. In view of the submissions made by the learned Counsel for the applicant, this OA is disposed of as withdrawn with a liberty to file fresh OA, if a fresh cause of action arises to the applicant. All interim directions issued in this OA stand vacated. MA stand disposed of.


(N.P. Nawani)
Member (A)


(S.K. Agarwal)
Member (J)

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Rel. on behalf
of the Plaintiff
31/5/2000